

Utilising the talent of ex-jawans in paramilitary and CAPFs

1908. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been an assessment of lateral-entry initiatives having been successful in the past;
- (b) whether there has been any progress on the proposal made by the Prime Minister's Office for utilizing the talent of ex-jawans in the Nation's paramilitary and Central Armed Police Forces (CAPFs); and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) The issue of lateral shift of Armed Forces personnel to CAPFs etc. has been deliberated at various levels and different Committees. However, no common view could be evolved on the issue in view of complexities involved, divergent views and requirements of Armed Forces and CAPFs etc. So far as induction of Ex-servicemen in Central Armed Police Forces (CAPFs) is concerned, provision already exists for the same.

NSCN-K behested by neighbouring countries

1909. SHRI RIPUN BORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has admitted that National Socialist Council of Nagaland-Khaplang (NSCN-K) is behested by neighbouring countries;
- (b) if so, the details thereof; and
- (c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) Yes, Sir. There are inputs to suggest that NSCN/K has established camps across the border in a neighbouring country. The Government has taken measures to eliminate security threats from insurgent groups having camps outside the country.